

GOVERNMENT OF MAHARASHTRA

By E mail

No. CON-2019/CR-03/UD-33
Urban Development Department
Mantralaya Mumbai 400 032
Dated 26th December, 2019

To,

The Registrar

National Green Tribunal,
New Delhi (e Mail :- judicial-ngt@gov.in)

Subject :- OA No. 544/2019

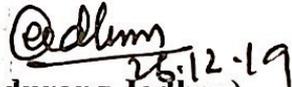
(Regarding Sewage Treatment in Trimbakeshwar Municipal Council)

Sir,

Hon. National Green Tribunal vide its order dated 25.11.2019 in OA. No. 544/2019 (Dr. Kiran Ramdas Kamble and Others v/s State Of Maharashtra) has directed Urban Development Department to prepare action plan with specific timelines for ensuring scientific treatment of sewage generated in the area of Trimbakeshwar Municipal Council and submit the compliance report by e-mail.

2. Accordingly, action plan with specific timelines has been prepared in consultation with Chief Officer Trimbakeshwar Municipal Council. The said action plan with time lines is submitted herewith.

Yours Sincerely


(Pandurang Jadhav)
Joint Secretary

Urban Development Department

Copy to,

- Collector, Nashik (To give requisite sanctions as per action plan)
- Chief Engineer Maharashtra Jeevan Pradikaran, Nashik (To give TS for various works and New DPR of Sewage Scheme)
- President, Trimbakeshwar Municipal Council (To ensure availability of land for STP and supervision over various works)
- Chief Officer, Trimbakeshwar Municipal Council (To ensure overall implementation of action plan.)

**Action Plan for Sewage Treatment in
Trimbakeshwar Municipal Council**

| Sr. No | Description | Action Plan with Timeline | Budgetary Provision |
|--------|---|---|---|
| A | Refurbishment of Existing STP (1 MLD) | | |
| 1 | Renewal of consent to operate STP by MPCB | <ul style="list-style-type: none"> • Trimbak Municipal Council to apply for Renewal proposal and to get it done within 3 months • (i.e. 31, March, 2020). | -- |
| 2 | Providing flow meters to Inlet and Outlet to measure discharge of STP in consultation of MJP | <ul style="list-style-type: none"> • Trimbak Municipal Council to get it done within 3 months • (i.e. 31 March, 2020) | <ul style="list-style-type: none"> • (Approximately 30 Lacs Rs) • To be met from 14th Finance Funds of Trimbak Municipal Council. |
| 3 | Making Estimates for upgrading and repairing existing STP in Consultation of MJP | <ul style="list-style-type: none"> • Trimbak Municipal Council to get it done within one month. • (i.e. 31 January, 2020) | <ul style="list-style-type: none"> • (Approximately 30 Lacs Rs) • To be met from ULB Funds of Trimbak Municipal council. |
| 4 | Taking technical sancion for existing STP & Adminisrative approval from Hon. Collector Nashik | <ul style="list-style-type: none"> • Trimbak Municipal Council to get it done within 3 month. • (i.e. 31 March, 2020) | |
| 5 | Completion of renovation work for existing STP | <ul style="list-style-type: none"> • Trimbak Municipal Council to get it done within 6 month from AA. • (i.e. 30 September, 2020) | <ul style="list-style-type: none"> • (Approximately 30 Lacs Rs) • To be met from 14th Finance Funds of Trimbak Municipal council. |

Reddy
26.11.19

| B For Augmentation of STP Capacity-New Scheme STP (5 MLD) | | | |
|--|--|--|--|
| Sr. No | Description | Action Plan with Timeline | Budgetary Provision |
| 6 | To make land available for STP | <ul style="list-style-type: none"> • Trimbak Municipal Council to made availability of land within 3 months. • (i.e. 31st March, 2020) | <ul style="list-style-type: none"> • (Approximately 60 Lacs Rs) • To be met from 14th Finance Performance Grant Funds of Trimbak Municipal Council. |
| 7 | Seeking Technical Sanction for Proposed Newly proposed Sewerage Scheme from competent authority of Maharashtra Jeevan Pradhikaran (MJP) | <ul style="list-style-type: none"> • Trimbak Municipal Council to obtain Technical Sanction from CE MJP, Nashik, by 31st May, 2020. | <ul style="list-style-type: none"> • From 14th FC/ ULB Funds of Trimbak Municipal council. |
| 8 | Administrative Approval to Trimbak City Sewerage Scheme from State Urban Development Department under Maharashtra Suvarnajayanti Nagarothan Mahabhiyan Scheme. | <ul style="list-style-type: none"> • Timeline :- • 31 August 2020 | <ul style="list-style-type: none"> • (Approximately 55 Crore Rs) • Scheme to be sanctioned and funds to be provided under Maharashtra Suvarna Jayanti Nagarothan Mahabhiyan of State Government. |
| 9 | Competition of work | <ul style="list-style-type: none"> • Trimbak Municipal Council to complete the project by 31st August, 2022. | |
| 10 | 100% Treatment of Generation of Sewage and Achiving Effluent Discharge Standards for STP | <ul style="list-style-type: none"> • Trimbak Municipal Council to get it done within 6 months from completion of work • i.e. 30th June, 2023. | -- |
| 11 | Utilization of treated sewage | <ul style="list-style-type: none"> • Trimbak Municipal Council to include this component in DPR. | --- |

Aditya
26.12.19